

Attendance cum Order Sheet of the Hearing of Chennai Bench, Chennai
National Company Law Tribunal, held on 14.12.2016 at 10.30 A.M.

Present : Shri K. Anantha Padmanabha Swamy, Member, Judicial
Shri Ch. Mohd. Sharief Tarig, Member, Judicial

Application Number : CP 11/2016
Petition Number : FCP
Name of the Petitioner(s) : Dr. P. Rajagopalan
Name of the Respondent(s) : M Aidees Electronics P. Ltd +
Under Section : 3

S.No.	Name (in capital)	Designation Representation by whom	Signature
1.	R. SIDHARTH	Advocate for petitioner.	R. Sidharth
	Mrs. Sakuntala Gopalan Miss Arathi Gopalan	Respondent.	Sakuntala

ORDER

Shri R. Sidharth, Counsel for petitioner present. Counsel for petitioner is directed to issue private notice to the respondents. Mrs Sakuntala Gopalan, R2, appeared in person and stated that she could not find her way and hence could not reach well in time and prayed to record her presence. Her presence is recorded. She also stated that she is also representing R3, her daughter. Put up on 03.01.2017 at 10.30 A.M.

Ch. Mohd. Sharief Tarig
Member (Judicial)

K. Anantha Padmanabha Swamy
Member (Judicial)